

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

204. C.P. (IB)/1097(MB)2022

IN THE MATTER OF

Nina Percept Private Limited

... Petitioner

Vs

Capacit E Infraprojects Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 26.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Sahil Mahajan (PH)

For the Respondent: Sr. Adv. Gaurav Joshi, Dharam Jumani, Vijeet Trivedi i/b
Ganesh & Co. (PH)

ORDER

On the joint request of the Counsel for the parties, adjourned to **10.05.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/